

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 249 of 2016

Dated: 7th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Godawari Power & Ispat Ltd.Appellant(s)
Vs.**

**Chhattisgarh State Power Distribution Co. Ltd. & Anr.
....Respondent(s)**

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. Gopal Choudhary a/w
Mr. ARvind Banerjee (Rep.) for R-1

Mr. Anand K. Ganesan for R-2

ORDER

Reply is being filed today. It is represented that pleadings are complete.

List the matter for hearing on **28.03.2017**. Tag to Appeal No. 93 of 2015.

**(I. J. Kapoor)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**